

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 299 OF 2019 &
IA NO. 1121 OF 2019

Dated : 25th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Parampujya Solar Energy Pvt Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Aparajita Upadhyay
Mr. Aditya K Singh

Counsel for the Respondent(s) : Mr. S. Venkatesh
Ms. Nishtha Kumar
Mr. Vikas Maini for R-2

Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Tanya Sareen for R-3

Ms. Garima Jain
Mr. Balaji Srinivasan for R-6 & R-9

Mr. Apoorv Kurup
Mr. Siddharth Nigotia for R-10

ORDER

Admit.

Objections of the Respondents, if any, shall be filed within eight weeks' time i.e. on or before 20.11.2019 duly serving advance copy to the other side.

List the matter on **18.12.2019.**

(S.D. Dubey)
Technical Member
vt/pk

(Justice Manjula Chellur)
Chairperson